

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

LOK SABHA

**UNSTARRED QUESTION NO. 2317
TO BE ANSWERED ON 09.05.2016**

KENDRIYA VIDYALAYA BUILDINGS IN BIHAR

†2317. SHRI KAUSHALENDRA KUMAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether some Kendriya Vidyalayas are being run in temporary buildings under Patna Zone of Bihar;
- (b) if so, the reasons therefor;
- (c) whether the Government gives admission to students from economically weaker sections against the vacant seats in Kendriya Vidyalayas;
- (d) if so, the details thereof; and
- (e) the details of procedure followed in this regard?

ANSWER

**MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SMT. SMRITI ZUBIN IRANI)**

(a) & (b): Out of 47 Kendriya Vidyalayas (KVs) functioning under the Patna Region of Kendriya Vidyalaya Sangathan (KVS), 22 KVs of Bihar are running in temporary buildings provided by the sponsoring authorities. Construction of permanent buildings for KVs depends upon identification of suitable land, completion of lease formalities in favour of KVS by the sponsoring authorities and availability of requisite resources etc.

(c) to (e): KVs admit 25% of the strength of Class-I children as per provisions of the RTE Act and provide free and compulsory elementary education till its completion. The general procedure for admission in KVs envisage various stages such as issue of advertisement, submission of registration form alongwith the required documents, conduct of admission tests or draw of lots as applicable, and issue of selection lists.
